

गया है। चम्पारण, मुजफ्फरपुर, दरभंगा और पूर्णिया ही ऐसे जिले हैं जो बुरी तरह प्रभावित हुए हैं। बाढ़ से प्रभावित लोगों को सहायता देने के लिये राज्य सरकार ने उचित मूल्य की ढूँढ़कानें और मुफ्त रसोई घर खोले हैं। बाढ़पीड़ित लोगों को गृह निर्माण अनुदान और ऋण भी दिये गये हैं।

#### Panasa Naudivada Project

8826. Shri V. Narasimha Rao: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Panasa Naudivada Project Scheme in Srikakulam District in Andhra Pradesh, is proposed to be taken up after the execution of Vamsadhara Project, which costs Rs. 84,000 lakhs and irrigates nearly 60,000 acres;

(b) if so, the reasons for linking up the said project to the Vamsadhara Project; and

(c) if the reply to part (b) is in the negative the steps being taken by Government to execute it?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) to (c). There is no project of the name Panasa Naudivada. Perhaps the project referred to is Neradi Anicut Scheme on Vamsadhara river which would irrigate 10,400 acres of new areas and stabilise irrigation on 14,600 and river channels. It is estimated acres of existing irrigation under tanks and river channels. It is estimated to cost Rs. 195 lakhs and is being treated as an independent project. The scheme proforma is under examination.

#### Vamsadhara Project

8827. Shri V. Narasimha Rao: Will the Minister of Irrigation and Power be pleased to state:

(a) when the Vamsadhara Project will be completed;

(b) the reasons for splitting the project into two stages;

(c) the detailed expenditure incurred in the Third Five Year Plan and the amount sanctioned in the Fourth Plan; and

(d) if no amount has been sanctioned in the Fourth Plan, the reasons therefor?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). The Vamsadhara Project, consisting of a barrage at Neradi and a dam at Gotta, was originally included in the Third Plan. The Andhra Pradesh Government have indicated that the examination of the flow records has indicated the possibility of splitting up the project into two parts to facilitate early execution. A proforma for the Neradi Barrage, as an independent scheme, has been received from the State Government and is under technical scrutiny.

(c) and (d). An expenditure of Rs. 11.17 lakhs was incurred up to the end of the Third Plan on preliminaries, such as staff quarters, approach roads, etc. A provision of Rs. 25 lakhs has been tentatively made for the project in the Fourth Plan. The Fourth Plan outlay is, however, yet to be finalised.

#### Sale of D.D.A. Flats in Safdarjung area, New Delhi

8828. Shri Shiv Chandika Prasad: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the Delhi Development Authority had invited applications sometime ago for allotment by lot of certain flats built by it in the Safdarjung Area, New Delhi but that the flats could not be sold because there was not sufficient response;

(b) if so, whether fresh applications are to be obtained for allotment of the said flats; and

(c) if so, the rules governing the fresh applications and the last date therefor?